

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 102
167/252/ND/2020

IN THE MATTER OF:
M/s. Fusion Services Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
Under Section 252

Order delivered on 04.02.2020

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Respondent/ Corporate-debtor
For the ROC

:
:Mr. M. Yadubhushana
Rao and Mrs. Sweety
Khattar Kumar, AROC

For the Income Tax Department

:Mr. Shlok Chandra and
Mr. Chandratanay
Chaube, Advocates

ORDER

No one is present on behalf of the appellant at the time of hearing of the matter. In the interest of justice matter is posted to 20th February, 2020.

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(V.K. Subburaj)
Member (T)

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(P.S.N. Prasad)
Member (J)